

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 27 of 2013

Dated : 1st March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Punjab State Transmission Corporation ltd. ... Appellant(s)

Versus

Punjab Electricity Regulatory Commission & Anr.Respondent(s)

**Counsel for the Appellant(s): M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Swagatika Sahoo**

Counsel for the Respondent(s): Mr. Sakesh Kumar for R.1

ORDER

No reply has been filed by the Respondent. He is directed to file the same after serving copy on the other side.

Post the matter for hearing on **12.04.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs